



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.03.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 24.03.2025 were not taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 644 of 2020  <b>Part Heard</b>	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Mrunal Dattatraya Buva	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal- Intervenor
2.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023  <b>Part Heard</b>	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr.  <b>With</b>	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal- Intervenor
3.	Comp. App. (AT) (Ins) No. 48 of 2021  <b>Part Heard</b>	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors.  <b>With</b>	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4
4.	Comp. App. (AT) (Ins) No. 847 of 2021  <b>Part Heard</b>	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.  <b>With</b>	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani

5.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021  <b>Part Heard</b>	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.  <b>With</b>	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4
6.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021  <b>Part Heard</b>	The N.R.C Employees' Co- Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	Shashank Khurana	Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2
7.	I.A. No. 5191 of 2024 in Comp. App. (AT) (Ins) No. 137 of 2021	Royal India Corporation Ltd. Vs. Nandkishor Vishnupant Deshpande, Resolution Professional & Ors.	Deeksha Gaur	Arjun Krishnan-R1 Saurabh A Gupta Nishant Bishnoi R2,3 Tanushree Sogani-R4 Kunal Kanungo
8.	Comp. App. (AT) (Ins) No. 510 of 2021  <b>Part Heard</b>	Worldwide Online Services Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande(Resolution Professional for Royal Refinery Pvt. Ltd.)  <b>With</b>	Apoorv Singhal	Atishay Jain Tanushree Sogani- R4 Saurabh Ajay Gupta Nishant Bishnoi-R2 & & R3 Shashank Sharma
9.	Comp. App. (AT) (Ins) No. 549 of 2021  <b>Part Heard</b>	Shalibadhra Exports Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande Resolution Professional for Royal Refinery Pvt. Ltd. & Ors.	Harsh Singhal	Nishant Bishnoi Srishti Prabhakar-R2 & R3 Tanushree Sogani Atishay Jain-R4
10.	Comp. App. (AT) (Ins) No. 1284 of 2022 & I.A. No. 4668 of 2024  <b>Part Heard</b>	Mohit Arora Vs. PNB Housing Finance Limited & Anr.	V. Siddharth	V. D'Costa Astha Ojha Gauri Goel-R1 Apoorv Khator-R2